(b) if so, the decision taken in the matter; and

(c) whether Government propose to raise a fitting memorial of Chhatrapati Shivaji Maharaj at Raigad Fort, which was the great King's capital and if so, the nature of the memorial contemplated?

The Deputy Minister of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The State Government's request has not been acceded to.

(c) No, Sir.

Salary of School Teachers

*1385. **Shri S. M. Banerjee:**
Shri Mohammad Elias:
Shri Daji:
Shri Indrajit Gupta:
Shri Buta Singh:
Shri Prakash Vir Shastri:
Shri Hukam Chand Kachhavaiya:
Shri Bishanchander Seth:
Shri Nath Pai:
Shri Priya Gupta:
Shri Maurya:
Shri Yashpal Singh:
Shri Hem Barua:
Shri D. S. Patil:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that there is a growing discontentment among the Higher Secondary School Teachers in the country; and

(b) if so, the steps taken to grant financial aid to the States for improving the salary of the teachers?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The State Governments are primarily concerned with the problem of giving adequate salaries to teachers at all stages including the Higher Secondary stage. The Government of India have been impressing upon the State Governments the need to improve the emoluments, service conditions and qualifications of teachers at a step essential to qualitative improvement. They have also advised State Governments to remove disparities in the pay scales of Aided and Government School Teachers. The Central Government have been assisting State Governments on 50:50 basis for improvement of salaries of teachers as a scheme in the State Sector. It is estimated that about Rs. 37 crores will have been spent during the Third Plan on these Plan schemes. Some State Governments have also improved the salary scales of teachers from the non-Plan Sector. As a result of all these efforts, salaries of teachers have improved although there is room for further improvement in some States particularly.

The Government of India have no information that there is any special discontentment amongst the Higher Secondary School Teachers as such. The general demand of teachers for a rise in salaries is also linked with the increase in the cost of living.

दिल्ली और नाभा जेलों में आजीवन कारावास वाले कैदी

*1386. श्री हेम बरुआ :
श्री स० मो० बनर्जी :
श्री बाल्मीकी :
श्री यशपाल सिंह :
श्री हुकम चन्द कछवाय :
श्री बड़े :
डा० राम मनोहर लोहिया :
श्री किशन पटनायक :
श्री ना० नि० पटेल :
श्री नरेन्द्र सिंह महीडा :
श्रीमती गंगा देवी :
श्री मधु लिमये :
श्रीमती बसंत कुंवर बा :
श्री सोलंकी :
श्री प्रिय गुप्त :
श्री बागड़ी :
श्री बूटा सिंह :
श्री याज्ञिक :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र के आजीवन कारावास वाले कैदियों का,

जो दिल्ली सेण्ट्रल जेल और नाभा जेल में हैं, उनकी सजा की अवधि में बड़ा ही उत्तम व्यवहार रहा है ;

(ख) यदि हां, तो क्या संघ सरकार का सम्बन्धित राज्य सरकार को यह सलाह देने का विचार है कि वह उन कैदियों को छूट की अवधि सहित उनकी आजीवन कैद की अवधि पूरी हो जाने पर रिहा करने का आदेश दे दे; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री (पु० शे० नास्कर) : (क) दिल्ली जेल में महाराष्ट्र के आजीवन कारावास पाने वाले कैदियों का व्यवहार उत्तम रहा है। महाराष्ट्र का कोई भी आजीवन कारावास कैदी नाभा जेल में नहीं है।

(ख) जी नहीं। कानून की दृष्टि में आजीवन कारावास का मतलब शेष जीवन भर की कैद है। परन्तु सम्बन्धित सरकार कैद की बची हुई अवधि की दण्ड प्रक्रिया संहिता की धारा 401 के अन्तर्गत छूट दे सकती है।

(ग) प्रश्न ही नहीं उठता।

Billing System for Telephones

*1387. **Shri R. Barua:** Will the Minister of Communications be pleased to state:

(a) Whether any improvement in billing system for telephone users in the Capital and in the country is perceptible;

(b) if so, the steps taken to achieve this improvement; and

(c) whether the telephone department is taking prompt notice of complaints made by users of Telephones?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes.

(a) Yes.

(b) Due partly to introduction of mechanised system of billing as in Calcutta, tightening up and re-arrangement of work in Delhi and decentralisation of work, wherever effected.

(c) Yes.

मध्य प्रदेश विधान सभा से विधान सभा के सदस्यों का निलम्बन

*1388. श्री बड़े :
श्री हुकम चन्द कछवाय :
श्री प्रकाशवीर शास्त्री :
श्री इन्द्रजीत गुप्त :
श्रीमती रेणु चक्रवर्ती :
श्री हेम बरुआ :
श्री स० मो० बनर्जी :
श्री ओंकार लाल बेरवा :
श्री वारियर :
श्री गौरी शंकर कक्कड़ :
श्री सरजू पाण्डेय
श्री मधु लिमये :
श्री किशन पटनायक :
डा० राम मनोहर लोहिया :
डा० लक्ष्मी मल्ल सिंघवी :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि केन्द्रीय सरकार को इस बारे में एक रिपोर्ट मिली है कि मध्य प्रदेश विधान-सभा के दो सदस्यों को निलम्बित कर दिया गया है ;

(ख) यदि हां, तो इसमें क्या मुख्य बातें उठाई गई हैं; और

(ग) उसके बारे में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा संभरण मंत्री (श्री हाथी) : (क) जी नहीं।

(ख) और (ग) प्रश्न ही नहीं उठते।